

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P. NO.296/2002 IN O.A.NO.2283/2001

Friday, this the 26th day of July, 2002

Hon'ble Shri Kuldip Singh, Member (J) Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri Narendra Kumar S/o Shri Satya Singh R/O Village Ghatayan North District Muzaffar Nagar, UP

...Applicant

(By Advocate: Shri Shesh Dutt Sharma)

Versus

Shri P.C.Joshi Senior Superintendent of Post Offices Muzaffar Nagar, UP

.. Respondent

ORDER (ORAL)

Shri Kuldip Singh:

Shri Shesh Dutt Sharma, learned counsel seeks permission to withdraw the Contempt Petition. He is allowed to do so.

Accordingly, CP is dismissed as withdrawn

(S.A.T. Rizvi)

Member (A)

/sunil/

(Kuldip^lSingh) Member (J)